1939 | ACTT(P) C-941358/CGST

(TO BE PUBLISHED IN PART IV OF THE DELHI GAZETTE EXTRAORDINARY)

## GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI FINANCE (REVENUE-1) DEPARTMENT DELHI SACHIVALAYA, I.P. ESTATE NEW DELHI-110002

No. F.3(87)/Fin.(Rev-I)/2019-20/ DS-VI/ 6/4

Dated 62/12/18

## Notification No. 38/2019- State Tax

No. F.3(87)/Fin.(Rev-I)/2019-20/ - In exercise of the powers conferred by section 148 of the Delhi Goods and Services Tax Act, 2017 (3 of 2017) (hereinafter referred to as the said Act), the Lt. Governor of National Capital Territory of Delhi, on the recommendations of the Council, hereby notifies the registered persons required to furnish the details of challans in FORM ITC-04 under sub-rule (3) of rule 45 of the Delhi Goods and Services Tax Rules, 2017 (hereinafter referred to as the said rules), read with section 143 of the said Act, as the class of registered persons who shall follow the special procedure such that the said persons shall not be required to furnish FORM ITC-04 under sub-rule (3) of rule 45 of the said rules for the period July, 2017 to March, 2019:

Provided that the said persons shall furnish the details of all the challans in respect of goods dispatched to a job worker in the period July, 2017 to March, 2019 but not received from a job worker or not supplied from the place of business of the job worker as on the 31<sup>st</sup> March, 2019, in serial number 4 of **FORM ITC-04** for the quarter April 1. serial number 4 of FORM ITC-04 for the quarter April-June, 2019.

This notification shall come into force on the 31st August, 2019.

By order and in the name of the Lt. Governor of the National Capital Territory of Delhi

No. F.3(87)/Fin.(Rev-I)/2019-20/ DS-VI/ 6/4/

(A.K. Singh) Dy. Secretary-VI (Finance)

Dated 12/12/18

Copy forwarded for information to:-

The Principal Secretary to the Hon'ble Lieutenant Governor, Delhi

The Principal Secretary (Finance), Government of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi

The Secretary (GAD), Government of NCT of Delhi with the request to publish the notification in Delhi Gazette Part-IV (Extraordinary) in today's date.

The Additional Secretary to the Hon'ble Chief Minister, Government of NCT of Delhi, Delhi Sachivalaya, I.P Estate, New Delhi

The Secretary to Finance Minister, Govt. of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi

The P.A. to the Leader of Opposition, 29, Delhi Legislative Assembly, Old Secretariat, Delhi.

The Commissioner, State Tax, Delhi, Vyapar Bhawan, I.P. Estate, New Delhi.

The Additional Secretary (Law), Government of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New

OSD to Chief Secretary, Government of NCT of Delhi, Delhi Sachivalaya, I.P. Estate, New Delhi. 9.

10. Guard File.

11. Website.

Dy. Secretary-VI (Finance)